

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **19.08.2024** (MONDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 296/2024 For Condone Delay IA No. 782/2024 Delay in refiling IA No. 780/2024 For Exemption IA No. 781/2024	Joint Commissioner of Commercial Taxes & GST, Odisha Vs Anuradha Bisani, Liquidator of Lanco Infratech Ltd.	Mr. Anand Das	
2.	Comp App (AT) (CH) No. 47/2024 To dispense with IA No. 783/2024 For Stay IA No. 784/2024	Dr. Sunny Davis Ayyala Vs Mr. Mudumala Issac Abhilash & 8 Ors. WITH	Mr. Aditya Reddy	
3.	Comp App (AT) (CH) No. 48/2024 For Stay IA No. 785/2024 To dispense with IA No. 786/2024	Dr. Sunny Davis Ayyala Vs Mr. Mudumala Issac Abhilash & 8 Ors.	Mr. Aditya Reddy	
4.	Comp App (AT) (CH) No. 09/2024 For Condone Delay IA No. 157/2024 For Stay IA No. 156/2024 For Exemption IA No. 155/2024	Employees Provident Fund Organisation Vs Sathavahana Ispat Ltd. & Anr.	Dr. S Vidya	

For Defects/Rectification

S.No.	e-filing No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	9805130/01581/2024	Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd. Vs Water Resources Dept., Chattisgarh	Mr. Ramakant Rai	

For Orders/Clarification

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	IA No. 404/2021 (For Condone Delay) & IA No. 632/2021 (Delay in filing Reply) in Comp App (AT) (CH) (Ins) No.199/2021	Flinta Real Estate LLP Vs NHDPL South Pvt Ltd. WITH	Mr. Udayarikar Rangarajan	Mr. G Kalyan Jhabakh
7.	IA No. 405/2021 (For Condone Delay), IA No. 633/2021 (Delay in filing Reply) & IA No. 453/2022 (Additional docs) in Comp App (AT) (CH) (Ins) No.201/2021	Flinta Real Estate LLP Vs NEL Holdings South Ltd	Mr. Udayarikar Rangarajan	Mr. G Kalyan Jhabakh
8.	IA No. 448/2022 (For Additional Docs.) in Comp App (AT) (CH) (Ins) No.198/2022 For Exemption IA No. 447 & 449/2022	Cooperative Rabobank U.A Vs Coffee Day Global Limited	Mr. Dwarakesh Prabhakaran	Mr. Anant Merathia
9.	IA No. 566/2024 (To implead) in Comp App (AT) (CH) (Ins) No. 412/2022	Ramasamy Shanmuggam Vs GST & Anr.	Mr. Ramaswamy Meyyappan	Mr. B Vijay
10.	IA No.621/2023 (To implead) in Comp App (AT) (CH) (Ins) No. 31/2023 For Stay IA No. 116 & 117/2023	GVRS Manian Vs R. Venkatakrishnan Liquidator, St. John Freight System Ltd.	Mr. Subhang P Nair	Mr. TK Bhaskar Mr. Mayan H Jain
11.	Comp App (AT) (CH) (Ins) No. 369/2023 For Exemption IA No. 1126/2023	Navneet Chaurasia Vs Smt. Anuradha Bisani, Liquidator, Lanco Infotech Ltd. WITH	Mr. Sriram Venkatavaradan	Ms. Anuradha Bisani
12.	IA No. 1423/2023 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 456/2023 For Exemption IA No.1424 & 1425/2023	Navneet Chaurasia Vs Lanco Infotech Ltd. Through Smt. Anuradha Bisani, Liquidator WITH	Mr. Sriram Venkatavaradan	Ms. Anuradha Bisani

13.	IA No. 1426/2023 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 457/2023 For Exemption IA No. 1427 & 1428/2023 For Direction IA No. 1429/2023	Navneet Chaurasia Vs Lanco Infotech Ltd. Through Smt. Anuradha Bisani, Liquidator	Mr. Sriram Venkatavaradan	Ms. Anuradha Bisani
14.	IA No. 547/2024 (For Condone Delay) in Comp App AT) (CH) (Ins) No. 201/2024 For Urgent Hearing IA No. 548/2024	Mr. Mallidi Varahagiri Reddy & Anr. Vs Smilecare Multispecialty Hospitals India Pvt. Ltd. & 3 Ors.	Ms. K Subbu Ranga Bharathi	

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	Contempt Case (AT) No. 2/2022 in Comp App (AT) No. 365/2017 For Exemption IA No. 313/2022	Shri Venkat Sudhakar Saththur Vs Dictasol (India) Private Limited & 10 Ors	Mr. S Ram Babu	
16.	IA No. 777/2024 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 129/2024 For Exemption IA No.345 & 346/2024 For Stay IA No. 344/2024 For Intervention IA No. 500, 501, 502, 503 & 712/2024	Baaskaran S Suspended Director of M/s. Tarun Realtors Pvt. Ltd. Vs Ace Enviro Tech Pvt. Ltd. & Anr.	Ms. Akila Senguttuvan	Mr. Chandramouli Prabhakaram- R1 Mr. Krishna Dath M- R2

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	Comp App (AT) (CH) No. 16/2024	Paul Joseph Vs Union of India rep through Serious Fraud Investigation Org. & Anr.	Mr. Ashok B Shenoy	Mr. Avinash Krishnan Ravi- R1

18.	Comp App (AT) (CH) (Ins) No. 81/2024 For Stay IA No.240/2024	Bank Of Baroda Stressed Assets Management Branch & Anr. Vs Regional Provident Fund Commissioner & Anr.	Mr. B Dhanaraj	Mr. PK Panneer Selvam- R1 Ms. Rajalakshmi Varadharajan- R2/Liquidator
19.	Comp App (AT) (CH) (Ins) No. 229/2024 For Stay IA No. 610/2024	Sreedevi P & Anr. Vs Southern Investments Pvt. Ltd. & Anr.	Mr. G Kalyan Jhabakh	Mr. Sarath Babu- R1 R2

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20.	TA (AT) No. 52/2022 (CA (AT) No. 343/2019)	Medi Projects Pvt. Ltd. Vs Cauvery Medical Centre Limited & 14 Ors.	Mr. R Sivaraman	Mr. Goutham Shivshankar- R2 & R5
21.	TA (AT) No. 118/2021 (CA (AT) (Ins) No. 490/2020) For Stay IA No. 981/2023	Shakambri Traders Vs Mr. Venkataramana Rao Nagarajan Liquidator of M/s Ashok Magnetics Limited & Anr.	Mr. SK Goel	Mr. R Subramanian- R1 Mr. ML Ganesh- R2
22.	Comp App (AT) (CH) (Ins) No.303/2021	Pradeep Kumar & 52 Ors. Vs Shri Rajendran, RP & 3 Ors.	Mr. Philip Mathew	Mr. Vinod PV- R1 Mr. Sankar P Panicker- R2, R4
23.	Comp App (AT) (CH) (Ins) No.155/2022 For Stay IA No. 361/2022 For Interim Injunction IA No. 362/2022	UCO Bank Vs G. Ramachandran, Liquidator of Sai Regency Power Corporation Pvt. Ltd	Mr. Surya Teja Nalla	Mr. Vinod Kumar
24.	Comp App (AT) (CH) (Ins) No. 171/2022	Employees Provident Fund Organization Vs Mr. G Madhusudanan Rao, Liquidator, M/s. Servomax India Pvt. Ltd. WITH	Mr.MS Viswanathan	Ms. Mumaneni Vazra Laxmi
25.	Comp App (AT) (CH) (Ins) No. 172/2022	Employees Provident Fund Organization Vs Mr. G Madhusudanan Rao, Liquidator, M/s. Servomax India Pvt. Ltd.	Mr.MS Viswanathan	Ms. Mumaneni Vazra Laxmi

26.	Comp App (AT) (CH) (Ins) No.183/2022 For Exemption IA No. 416/2022 Leave to file IA No. 417/2022 For Stay IA No. 418/2022	Dewa Projects Pvt. Ltd. Vs Vinod Pandinhare Veetil, Liquidator of Dewa Projects Pvt. Ltd. & 3 Ors	Ms. G. Sridevi	Mr. Ashwini Kumar Singh R1 Mr. Bhagavath Krishnan- R2
27.	Comp App (AT) (CH) (Ins) No. 188/2023 For Directions IA No.605/2023 For Exemption IA No. 606 & 607/2023 To Adv. Hg. IA No.594/2024	Mr. Sukakumar Puvi Kumar, Suspended Director of Kavi Protein and Feed Pvt. Ltd. Vs Ms. Pavitra Vyas, RP of Kavi Protein and Feed Pvt. Ltd. & 2 Ors.	Ms. Kinjal Goyal	Mr. Raghuram Cadambi- R1 Mr.S Karunamoorthy R2 Mr. Ramaswamy Meyyappan - R3
28.	Comp App (AT) (CH) (Ins) No. 280/2023 For Stay IA No. 856/2023	The State Bank of India Vs PTC India Financial Services Ltd. & 2 Ors. WITH	Mr. Pranava Charan	Ms. Varsha Banerjee- R1 Mr. Jose John- R2 Mr. Amir Bavani- R3
29.	Comp App (AT) (CH) (Ins) No. 285/2023 For Stay IA No. 870/2023	The State Bank of India Vs Indo Unique Flame Ltd & Anr.	Mr. Pranava Charan	Mr. Amir Bavani- R1 Mr. Jose John- R2
30.	Comp App (AT) (CH) (Ins) No. 49/2024 For Stay IA No. 146/2024	UCO Bank Vs Omniedge Futures Pvt. Ltd. & Anr.	Mr. Surya Teja Nalla	Ms. Janani Shankar- R1 Mr. Vinod Kumar- R2
31.	Comp App (AT) (CH) (Ins) No. 78/2024 For Stay IA No.227/2024 For Exemption IA No.228/2024 Leave to file IA No.226/2024	Ravi Raman Vs R R Info Park Pvt Ltd & Anr.	Mr. Kumar Anurag Singh	Ms. Abitha Banu- R1 Mr. Surya Teja SS Nalla- R2

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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